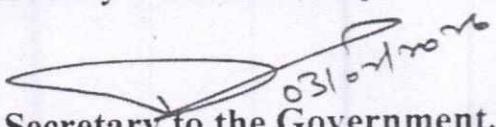


**GOVERNMENT OF RAJASTHAN
PARLIAMENTARY AFFAIRS DEPARTMENT**

Vide even U.O. Note No dated 30-1-2026 it was communicated to all concerned that Hon'ble the Chief Minister will wind up and reply to the debate on the motion of thanks to Hon'ble the Governor for his address to the Rajasthan Legislative Assembly on 04th February, 2026. **The date is rescheduled and now it is fixed 05th February, 2026** for the above mentioned reply to the debate on the motion of thanks to Hon'ble the Governor for his address.

As per directions, all the Additional Chief Secretaries/Principal Secretaries/Secretaries to the Government are **expected to be present in the Officer's Gallery of the Assembly on 05th February, 2026** at the time of Hon'ble the Chief Minister's reply.

Approximate time of Hon'ble Chief Minister's reply may be ascertained from Rajasthan Legislative Assembly Secretariat, Jaipur.

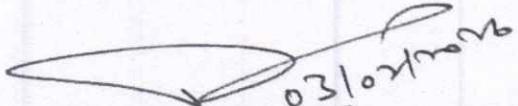

**Principal Secretary to the Government,
Parliamentary Affairs Department**

**All Additional Chief Secretaries/
Principal Secretaries/Secretaries
to the Government.**

**U.O. Note No. F. 1(3)PAD/1995
Jaipur, dated : 03 February, 2026**

Copy forwarded to the following for information and necessary action:-

1. Additional Chief Secretary to Hon'ble Chief Minister.
2. Principal Secretary, Rajasthan Legislative Assembly Secretariat, Jaipur.
3. S.A./ P.S. to Minister, Parliamentary Affairs Department .
4. Joint Secretary to Chief Secretary.
5. Joint Secretary to the Government, Law & Legal Affairs Department, please upload above information to website of PAD and to Inform all Additional Chief Secretaries/Principal Secretaries and Secretaries to the Government.
6. Guard File.


Principal Secretary to the Government